

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5739
ANSWERED ON:03.05.2000
ABOLITION OF TORTURE
SIMRANJIT SINGH MANN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government propose to sign and ratify the UN Convention Against Torture;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE EXTERNAL AFFAIRS

[SHRI AJIT KUMAR PANJA]

(a), (b) & (c) : India signed the UN Convention Against Torture and other cruel, inhuman degrading treatment or punishment on October 14, 1997. India has, however, not yet ratified the Convention because the need to amend our legislation to bring it in conformity with the provisions of the Convention is under examination. As soon as this process is complete and the necessary amendment of legislation, if found necessary, enacted, the Government will be in a position to ratify the Convention.